

CP NO. (IB) 449/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SPARGE ENERGY PVT. LTD. V/S BENARA BEARINGS AND PISTONS LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : MS. PRIYANAKA ARORA ALONGWITH SH. SHANTAM S. MANDHYAN, ADVS.

COUNSEL FOR RESPONDENT : SH. KARTIKEYA SARAN ALONGWITH SH. VARUN SINGH, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Ms. Priyanaka Arora alongwith Sh. Shantam S. Mandhyan, Advocate for the Petitioner and Sh. Kartikeya Saran alongwith Sh. Varun Singh, Advocate for the Respondent through Video Conferencing.

As prayed, put on 3rd February, 2021 before the Regular Court/ through Video Conferencing.

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Dated : 07.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)